

Rural Sanitation and Public Distribution System providing for infrastructure development and Human Resource Development of the rural population is also being implemented.

(c) As a result of implementation of various development and poverty alleviation programmes, the incidence of rural poverty has declined from 51.2% in 1977-78 to 33.4% in 1987-88 as per findings of NSSO Surveys. At the same time, considerable progress has also been made in achieving the objectives laid down under the Minimum Needs Programme (MNP). Some of the achievements are given below:

- (i) As on 1-4-1990, there were 1,30,876 sub-centres, 20,587 Primary Health Centres and 2,048 Community Health Centres in the country.
- (ii) Rural birth rate and death rate have fallen down to 32.0 and 11.1 respectively in 1989 (Prov) as against 34.3 and 13.00 respectively during 1981-85.
- (iii) Infant Mortality rate in rural areas has gone down to 98 in 1989 (Prov) from 138 in 1971.
- (iv) Expectation of life at birth has gone up to 58.1 and 59.1 for 'Male' and 'Female' respectively in 1989 (Prov) from 32.45 and 31.66 respectively during 1941-51.
- (v) Off-take of foodgrains under 'Public Distribution System' has gone up from 1.64 Million Tonnes in 1955 to 16.03 Million Tonnes during 1990-91.
- (vi) Literacy rate is up from 16.67% in 1951 to 52.1% in 1991.
- (vii) Over 65% of villages with population of 1000-1500 and over 89% of villages with population over 1500 have been connected by roads.
- (viii) By the end of Seventh Plan, 87% of rural population was covered by drinking water supply as against 54% at the end of Sixth Plan.

Supply of Fertilisers to Karnataka

2091. SHRIMATI BASAVA RAJESHWARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Karnataka has requested the Union Government for providing fertilisers to the State;

(b) the total fertilisers supplied to the Karnataka State during 1989-90 and 1990-91 and the actual demand made by the State; and

(c) the steps being taken to meet the demand of the Karnataka state for fertilisers in full?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) The total availability of fertilisers in Karnataka during the years 1989-90 and 1990-91 vis-a-vis assessed demand is given below:

	(Nutrients in lakh tonnes)	
	Assessed demand	Availability
1989-90	8.26	10.02
1990-91	8.65	9.75

(c) The fertiliser requirement of the state is being met fully.

Foreign Exchange Crunch in Public Sector Undertakings of Karnataka

2092. SHRIMATI BHASAVA RAJESHWARI: Will the PRIME MINISTER be pleased to state:

(a) the number of public sector undertakings in Karnataka which are in trouble on account of non-availability of foreign exchange.

(b) whether these public sector undertakings may not get foreign supplies due to foreign exchange crunch; and

(c) if so, the remedial steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) Eight out of Sixteen Central Public Sector Undertakings having their registered offices in the State of Karnataka are facing some amount of foreign exchange crunch. Efforts are on to reduce its impact on their Production Programmes.

Allotment of Essential Commodities to Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of major items allotted under the Public Distribution System to Karnataka during 1990-91;

(b) the quantity actually lifted by the Government of Karnataka; and

(c) the quantity allotted to Karnataka for 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The quantities of rice, wheat, levy sugar, imported edible oil and kerosene allotted to and lifted by Karnataka Government in 1990-91 for distribution through the Public Distribution System (PDS) are as under:—

(in'000 tonnes)

Commodity	Allotted (1990-91)	Lifted (1990-91)
Rice	589	501
Wheat	375	325
Levy Sugar	219	(+)
Imported edible oil	44	44
Kerosene	444	440

(+) Lifting of levy Sugar is normally near 100%.

(c) The quantities of the above items allotted to Karnataka in the first five months of 1991-92 (April-August, 1991) are as under:—

(in '000 tonnes)

Rice	248
Wheat	210
Levy Sugar	90
Imported edible oil	0.56
Kerosene	171

Registration of Industries in Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals from Karnataka for registration of new industries pending with the Central Government;

(b) the details of the industries registered by the Government in Karnataka State during 1990 till now;

(c) the number out of them cleared by the Government; and

(d) the time by which pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No proposal for registration of new industrial unit for the State of Karnataka is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

(b) and (c) The break-up of applications registered under the schemes of Delicensing/Exempted Industries/DGTD registration during the period from January, 1990 to July, 1991 in the State of Karnataka is given below:

Year	No. of Registrations		
	Delicensing Industries Registration	Exempted Industries Registration	DGTD Registration
1990	29	45	34
1991 (Upto July)	26	42	16